

126

BENCH-II

NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA

Appeal No.296/KB/2018

Present: Hon'ble Member (J), Shri M.B. Gosavi

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 14TH AUGUST, 2018, 10:30 A.M

Name of the Company	Ishan Homes Pvt Ltd.-Vs-ROC, Bihar.		
Under Section	252(3)		
Sl. No.	Name & Designation of Authorized Representative (IN CAPITAL LETTERS)	Appearing on behalf of	Signature with date

1. Mr. Pama San, Adv. } Petitioner
2. Mr. Shashi Agarwal, C.A. } 14/8/2018
3. Mr. Tapas Kr. Sen, Adv. }
4. Mr. Archan Singh.
Sr. Standing Counsel
Income Tax. 14/8/18

S.No.126 – Appeal No.296/KB/2018 – Ishan Homes Pvt. Ltd. Vs. ROC, Bihar.

ORDER

Ld. CA appeared for the appellant Company. Ld. Standing Counsel of Income Tax Department appeared. ROC report has already been filed which is on record. Rejoinder is filed. Ld. Counsel for the Income Tax Authority filed say which is on record. A copy to be served to the other side.

Fix on **25th September 2018** for further consideration.



(Madan B. Gosavi)
Member (Judicial)